

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 11191-11193/2017

BROWN AND SHARPE INC. (PRESENTLY KNOWN AS HEXAGON METROLOGY INC)
Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

Date : 23-10-2018 These appeals were called on for hearing today.

For Appellant(s) Mr. Udit Naresh, Adv.
Ms. Kavita Jha, AOR

For Respondent(s) Ms. Rita Gupta, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for appellant shall within a period of four weeks' file the affidavit of valuation alongwith required court fee.

List again on 14.12.2018.

RAJESH KUMAR GOEL
Registrar

MG